

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

Original Application No. 743 of 1993

Mahendra Pratap Yadav

.... Applicant

Versus

Union of India and Ors

.... Respondents

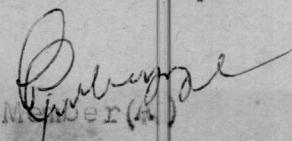
CORAM:

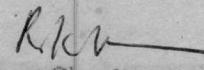
Hon. Mr. Justice R.K. Varma, V.C

Hon. Mr. K. Obayya, Member(A)

(By Hon. Mr. Justice R.K. Varma, V.C.)

Sri D.K. Singh learned counsel for the applicant. This is a petition filed by the applicant who was a candidate for the Civil Services Examination was 1992 wherein an impugned notice dated 29.3.93/issued to him ~~only sent~~ by the respondent no.3. The notice is regarding suppression of information about the earlier candidatures of the applicant at the Civil Services Examination ~~held in 1992~~. We find that the U.P.S.C should hold an enquiry in the matter and take a decision on the question of the applicant's entitlement to be a candidate at the examination held in 1992. The matter is premature at this stage. We do hope that the U.P.S.C will take decision in the matter at an early date and intimate the applicant of the decision. In the circumstances the application is dismissed summarily.


Member (A)


R.K.
Vice Chairman

Dated: 12.5.1993

(Uv)